



WTM/KV/IVD-3/ID2/32743/2026-27

SECURITIES AND EXCHANGE BOARD OF INDIA

**CORRIGENDUM TO THE FINAL ORDER DATED SEPTEMBER 28, 2026 BEARING
REFERENCE NUMBER WTM/KV/IVD-3/ID2/32734/2026-27 IN THE MATTER OF
ADANI ENTERPRISES LIMITED, ADANI TRANSMISSION LIMITED, ADANI
PORTS AND SPECIAL ECONOMIC ZONE LIMITED AND ADANI POWER LIMITED**

1. In order dated September 28, 2026 bearing reference number WTM/KV/IVD-3/ID2/32734/2026-27, at page 2, at first line after the table, words “[Insert Order date]” shall be read as “September 28, 2026”.
2. A copy of this Corrigendum shall be served upon all the *Noticees*.

PLACE: MUMBAI

DATE: SEPTEMBER 29, 2026

**KAMLESH
CHANDRA
VARSHNEY**

Digitally signed by
KAMLESH CHANDRA
VARSHNEY
Date: 2026.09.29 14:29:00
+05'30'

KAMLESH CHANDRA VARSHNEY

WHOLE TIME MEMBER

SECURITIES AND EXCHANGE BOARD OF INDIA